

- (iv) The possibilities of stepping up exports of chillies to non-traditional markets are being examined.

**Railway Reservation Office, Connaught Place, New Delhi**

6203. SHRI C. K. BHATTACHARYYA: Will the Minister of RAILWAYS be pleased to state:

(a) whether the telephone line of the Northern Railway Reservation Officer, Connaught Place, New Delhi has been disconnected for non-payment of trunk call bill; and

(b) if so, the reasons therefor?

THE MINISTER OF RAILWAYS (SHRI C. M. POONACHA): (a) Yes. Telephone number 48063 of Chief Reservation Supervisor was disconnected by the P&T authorities.

(b) The bill was not received by the Northern Railway prior to disconnection though it is claimed by the P&T Department that they had despatched the bill. No telephonic intimation was received either by the Chief Reservation Supervisor or by the paying officer of the Northern Railway, although the P&T Department again claims that they had intimated someone on telephone number 48063. The matter was investigated immediately on disconnection by the Northern Railway and arrangements were made for making payment of the bill. The telephone has since been restored.

**Accidents between Vidya-Patinagar and Mohiuddinagar Stations**

6204. SHRI K. N. PANDEY:  
SHRI SHIVA CHANDRA  
JHA;  
SHRI BHOGENDRA JHA:

Will the Minister of RAILWAYS be pleased to state:

(a) whether any enquiry has been

held into train accident between Vidya-patinagar and Mohiuddinagar in Chhapra district of Bihar on the 14th March, 1968;

(b) if so, the findings thereof; and

(c) whether any compensation has been paid to the injured?

THE MINISTER OF RAILWAYS (SHRI C. M. POONACHA): (a) Yes.

(b) According to the provisional finding of the Additional Commissioner of Railway Safety Calcutta, the accident was caused by a deliberate act of sabotage by some person or persons unknown who tampered with the track.

(c) No.

**CORRECTION OF ANSWER TO UN-STARRED QUESTION NO. 2815, DATED 5TH MARCH, 1968 RE: ENGINEERING DEPARTMENT OF SOUTH CENTRAL RAILWAY**

THE MINISTER OF RAILWAYS (SHRI C. M. POONACHA): In reply to part (a) following information was given:

	Scheduled Castes	Scheduled Tribes
Class I .	1	1
Class II		..
Class III . .	205	32

The correct position is as follows:

	Scheduled Castes	Scheduled Tribes
Class I .	1	
Class II		..
Class III . .	205	32